

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 156
TO BE ANSWERED ON 16.11.2016**

ELECTRIC RAILWAY ENGINES

†156. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the policy formulated by the Government for using electric railway engines in place of diesel engines on electrified railway routes;**
- (b) the comparative details of expenditure being incurred on diesel driven trains vis-à-vis electric trains;**
- (c) whether in view of cost effectiveness and saving of time by electric trains vis-à-vis diesel driven trains, the Railways proposes to obtain clearance from the Commissioner of Railway Safety for starting electric trains on all the electrified routes in the country; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 156 BY SHRI SUKHBIR SINGH JAUNAPURIA TO BE ANSWERED IN LOK SABHA ON 16.11.2016 REGARDING ELECTRIC RAILWAY ENGINES

(a): Keeping in view the advantages of electrification, it has been decided to increase the pace of electrification and take over the trains on electric traction after clearance by Commission of Railway Safety.

(b): Total cost for electric and diesel traction published in 'Annual Statistical Statement' (ASS) for the year 2014-15 is given below:

(in thousands of ₹)

Diesel	Electric
1,50,63,55,78	93,72,14,92

(c) & (d): Yes, Madam. In accordance with the Rule 21 (Chapter VI) of Railways (Opening for Public Carriage of Passengers) Rules, 2000, all new electrification works are inspected by Commissioner for Railway Safety (CRS) prior to their opening for public carriage on electric traction and sanction of Central Government based on the inspection report of the CRS, thereof.
